

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3341**

TO BE ANSWERED ON THE 06TH DECEMBER, 2016/ AGRAHAYANA 15, 1938 (SAKA)

REVIVAL OF NCTC

**3341. SHRI B. VINOD KUMAR:
SHRI R. DHRUVA NARAYANA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering to revive the National Counter Terrorism Centre (NCTC) for tracking terror suspects and fighting against terrorism;

(b) if so, the details thereof along with the proposed role of NCTC in checking terrorism;

(c) whether many State Governments have been opposing NCTC saying its powers to arrest and search suspects anywhere in the country would encroach upon their turf; and

(d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): The Ministry of Home Affairs issued an Office Memorandum(OM) dated 3rd February, 2012 constituting National Counter Terrorism Centre (NCTC)and prescribing its organizational structure, functions, powers and duties. The NCTC was mandated, inter-alia, to draw up plans and coordinate action for counter terrorism with other stake holders including Anti Terrorist Organisations in states. However, operationalisation of NCTC has been kept in abeyance as some states had raised concerns regarding its structure, functions and mandate.
